

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**

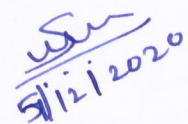
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 07.12.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1. O.S. 554/2000	21. O.S. 1438/2008
2. O.S. 526/2006	22. O.S. 1780/2008
3. O.S. 2278/2007	23. O.S. 412/2011
4. O.S. 276/2008	24. O.S. 1370/2011 C/W 232/12
<b>EVIDENCE</b>	25. O.S. 1406/2014
5. O.S. 116/2005	26. O.S. 996/2015
6. O.S. 1244/2005	27. O.S. 508/2018
7. O.S. 1152/2007	<b>HEARING</b>
8. O.S. 448/2008	28. O.S. 866/2006
9. O.S. 1520/2008	29. O.S. 1706/2007
10. O.S. 1522/2008	30. O.S. 954/2012 C/W 114/2010
11. O.S. 1542/2008	31. O.S. 1032/2012
12. O.S. 262/2011	32. O.S. 956/2013
13. O.S. 838/2011	33. O.S. 22/2016
14. O.S. 1122/2013	34. O.S. 360/2016
15. O.S. 248/2016	35. O.S. 424/2017
16. O.S. 332/2017	36. O.S. 874/2019
17. O.S. 888/2017	37. O.S. 366/2019
18. O.S. 1868/2006	38. O.S. 367/2019
19. O.S. 1267/2015	39. O.S. 368/2019
20. O.S. 762/2018	40. O.S. 369/2019

**ADVANCE MATTERS**

1. O.S. 172/2020
2. O.S. 998/2020

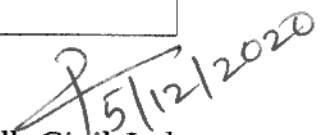
  
I/c. I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 07.12.2020**

<b>1ST SESSION AT 11.00 AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S. 682/2011	21) O.S. 866/2013
2) O.S. 1430/2012	22) O.S. 36/2014
3) O.S. 1328/2013	23) O.S. 1608/2014
4) O.S. 822/2016	24) O.S. 1182/2015
5) O.S. 354/2017	25) O.S. 578/2018
6) O.S. 350/2019	26) O.S. 550/2019
<b>EVIDENCE</b>	27) O.S. 94/2020
7) O.S. 818/2007	28) O.S. 420/2020
8) O.S. 1478/2013	29) O.S. 466/2020
9) O.S. 178/2017	30) O.S. 580/2020
10) O.S. 266/2017	31) O.S. 584/2020
11) O.S. 320/2017	32) O.S. 588/2020
12) O.S. 422/2017	33) O.S. 720/2020
13) O.S. 986/2017	34) O.S. 732/2020
14) O.S. 1050/2017	35) O.S. 734/2020
15) O.S. 1058/2017	36) O.S. 778/2020
16) O.S. 1062/2017	37) O.S. 782/2020
17) O.S. 1073/2017	38) O.S. 816/2020
18) O.S. 1078/2017	39) O.S. 896/2020
19) O.S. 1202/2017	40) O.S. 1066/2020
20) O.S. 1228/2017	

  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.


**NOTE:** All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.



III Additional Civil Judge, Bengaluru Rural District, Bengaluru

Cause List of 07.12.2020

1 <sup>st</sup> Session 11.00 am		2 <sup>nd</sup> session 2.45 PM	
Sl. No.	Case No.	Sl. No.	Case No.
<b>HEARING</b>		<b>HEARING</b>	
01	O.S. 1353/2008	01	O.S. 491/2020
02	O.S. 793/2010	02	O.S. 637/2020
03	O.S. 823/2020	03	O.S. 1069/2020
04	O.S. 563/2012	04	O.S. 267/2015
05	O.S. 1041/2014	05	O.S. 909/2010
06	O.S. 221/2020	06	O.S. 987/2014
<b>ARGUMENTS</b>		<b>ARGUMENTS</b>	
07	O.S. 437/2009	07	O.S. 387/2013
08	O.S. 343/2010	08	O.S. 737/2013
09	O.S. 135/2011	09	O.S. 1033/2013
10	O.S. 1127/2011	10	O.S. 261/2014
11	O.S. 103/2013	11	O.S. 959/2015
12	O.S. 143/2013	12	O.S. 667/2017
<b>EVIDENCE</b>		<b>EVIDENCE</b>	
13	O.S. 1557/2007 c/w 289/2005	13	O.S. 169/2018
14	O.S. 1253/2018	14	O.S. 1149/2017
15	O.S. 623/2018	15	O.S. 1139/2017
16	O.S. 545/2018	16	O.S. 1101/2017
17	O.S. 475/2018	17	O.S. 687/2017
18	O.S. 471/2018	18	O.S. 1017/2016
19	O.S. 455/2018	19	O.S. 1319/2015
20	O.S. 349/2018	20	O.S. 1151/2015

  
5/12/2020  
III Additional Civil Judge,  
Bengaluru Rural District  
Bengaluru